

evicted from their lands in recent months;

(b) how many settlers enclosures have been acquired for the purposes of Community Projects; and

(c) whether alternate land sites have been provided for the settlers?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) No settlers have been evicted from their lands in recent months.

(b) and (c). Do not arise.

Tribal Welfare Officers

*83. **Shri Deogam:** Will the Minister of Home Affairs be pleased to lay a statement on the Table showing:

(a) the number of Tribal Welfare Officers belonging to Tribal Communities State-wise at present;

(b) the pay scales of such officers;

(c) whether they have undergone any special training for Tribal Welfare work; and

(d) whether they are well conversant with the tribal languages of the locality in which they are posted?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) to (d). The information has been called for from the State Governments and will be laid on the Table of the Lok Sabha as soon as it is received.

Indian Air Lines Corporation (Headquarters)

26. **Shri Kamath:** Will the Minister of Civil Aviation be pleased to state:

(a) whether Government propose to locate the Indian Airlines Corporation Headquarters at Nagpur; and

(b) if not, the reasons therefor?

The Minister of Legal Affairs and Civil Aviation (Shri Pataskar): (a) and (b). There is no proposal to locate the headquarters of the Indian Airlines Corporation at Nagpur. The headquarters of the Corporation

should be located at one of the important operational centres and Nagpur is not such a centre. The question of location of Headquarters is however being reviewed on the basis of the 43rd report of the Estimates Committee which deals with the Indian Airlines Corporation.

Currency Paper Mill

27. **Shri Kamath:** Will the Minister of Finance be pleased to state:

(a) whether the proposal to set up a currency paper mill has been further considered; and

(b) if so, with what result?

The Minister of Finance and Iron and Steel (Shri T. T. Krishnamachari): (a) and (b). Government have decided in principle to set up a Currency Paper Mill. The detailed scheme is being worked out.

Jet Bombers

28. **Shri Krishnacharya Joshi:** Will the Minister of Defence be pleased to state:

(a) whether Government have placed an order with the United Kingdom to purchase Jet Bombers; and

(b) if so, whether they have been supplied?

The Minister of Defence Organisation (Shri Tyagi): (a) Yes, Sir.

(b) They are in the process of supply.

State Bank of Hyderabad

29. **Shri Krishnacharya Joshi:** Will the Minister of Finance be pleased to state:

(a) whether Government propose to merge the State Bank of Hyderabad into the State Bank of India; and

(b) if so, when?

The Minister of Finance and Iron and Steel (Shri T. T. Krishnamachari): (a) and (b). Reference is invited to